

Office Notice, Office
Memorandum, of ~~Soram~~
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Freed For AH on
21/1/94

for Dy. Registrar

Noted
Dms
DDV

Per Tribunal

Date: 21/1/94

Applicant in person / by Name

Advocate / Respondent by Name

Council. Mahendra Bunde application today

The matter adjourned to 31/1/94

for admission hearing

Dy. Registrar

Dated: 31/1/94.

None for the applicant. There is
no reference in the application that
the applicant has exhausted the
departmental remedies by filing an
appeal against the order dt. 6/8/93
which is the order passed by the
Disciplinary Authority.

The application is dismissed
with liberty to the applicant to
pursue departmental remedies.

Order/Judgement despatched
to Applicant/Respondent (s)
on 21/1/94

(N.R. Verma)
MCA)

(M.S. Deshpande)
V/C